

Office of the District & Sessions Judge, Sheikhpura.

Order No 82/(G)/2020.

Dated 27.06.2020.

In view of direction given by Hon'ble High Court's through letter No. 25067-25103/A.D.(Misc.)-IV-116(PF-C)-2016, Dated 01.06.2020 and In view of the recent direction given by the Hon'ble Inspecting Judge with regard to functioning of District/Sub-Divisional Court through virtual/physical mode during the prevailing Pandemic COVID 19 and to minimize the footfalls in the Court premises.

The arrangement of physical and virtual court of all courts situated in this Judgeship is mentioned as below in tabular form:-

Sl. No.	Name of the Court	Physical Court Proceeding Day	Virtual Court Proceeding Day	Timing of Physical Court	Timing of Virtual Court
1.	District & Sessions Judge	MON, WED, FRI	TUE, THURSDAY, SATURDAY	11:00 A.M to 01:30 P.M	02:30 P.M to 04:30 P.M
2.	Principal Judge(Vacant Court)	-DO-	-DO-	11:00 A.M to 01:30 P.M	02:30 P.M to 04:30 P.M
3.	Additional District & Sessions Judge 1 st -cum-Special Judge	TUE, THURSDAY, SATURDAY	MON, WED, FRI	11:00 A.M to 01:30 P.M	02:30 P.M to 04:30 P.M
4.	Additional District & Sessions Judge 2 nd -cum-Special Judge	MON, WED, FRI	TUE, THURSDAY, SATURDAY	11:00 A.M to 01:30 P.M	02:30 P.M to 04:30 P.M
5.	Additional District & Sessions Judge IIIrd-cum-Special Judge	TUE, THURSDAY, SATURDAY	MON, WED, FRI	11:00 A.M to 01:30 P.M	02:30 P.M to 04:30 P.M
6.	C.J.M-cum-A.S.J II-cum-Sub Judge II	MON, WED, FRI	TUE, THURSDAY, SATURDAY	11:00 A.M to 01:30 P.M	02:30 P.M to 04:30 P.M
7.	A.C.J.M I-cum-A.S.J I-cum-Sub Judge I	TUE, THURSDAY, SATURDAY	MON, WED, FRI	11:00 A.M to 01:30 P.M	02:30 P.M to 04:30 P.M

8.	A.C.J.M Iind-cum-Sub Judge IIIrd (Vacant Court)	-DO-	-DO-	11:00 A.M to 01:30 P.M	02:30 P.M to 04:30 P.M
9.	S.D.J.M (Vacant Court)	MON, WED, FRI	TUE, THURSDAY, SATURDAY	11:00 A.M to 01:30 P.M	02:30 P.M to 04:30 P.M
10.	Munsif-cum-J.M1st	-DO-	-DO-	11:00 A.M to 01:30 P.M	02:30 P.M to 04:30 P.M
11.	Sri Radhe Shyam, J.M 1 st Class-cum-A.M III	TUE, THURSDAY, SATURDAY	MON, WED, FRI	02:30 P.M to 04:30 P.M	02:30 P.M to 04:30 P.M
12.	Srimati Sonal Biswas J.M 1 st Class	MON, WED, FRI	TUE, THURSDAY, SATURDAY	11:00 A.M to 01:30 P.M	02:30 P.M to 04:30 P.M
13.	J.J.B	Members of J.J.B will work on Daily basis and will work physical as well as virtual mode	-	11:00 A.M to 01:30 P.M	11:00 A.M to 01:30 P.M

All other Courts which are not functioning as physical Court on any date/day that court will work as Virtual Court on that dates/day. All Court will do the work of their own Court and they will sign the order sheet daily of their own Court.

It is further ordered that only the timing of physical/virtual court of 29th and 30th June as communicated earlier vide this office order No.76/(G), dated 15.06.2020, and 68/(G), dated 02.06.2020 is hereby changed and mentioned as below:-

Physical Court timing:- 10:00 A.M to 01:30 P.M.

Recess Hour:- 01:30 P.M to 02:00 P.M.

Virtual Court timing:- 02:30 P.M to 04:30 P.M.

All the offices of sub-ordinate court shall function from 10:00 A.M to 05:30 P.M and recess hour from 01:30 P.M to 02:00 P.M.

The proceeding of virtual court shall be conducted from the chamber of the respective Judicial officers.

Further, the concerned presiding officer of their respective court shall ensure that Court Rooms used for physical running of court shall be with minimum sitting

arrangement. Nazir is directed to ensure proper/routine sanitization is done in such Court Rooms.

Further, the concerned staff of the court is directed to only one door is to be kept open, if there is more than one door in the court room. To ensure that the cases mentioned in the cause list is called one by one during the court. When the case is to be heard, only two learned advocate from each side may be permitted to enter the court room. Rest should wait outside for their turn. While the learned advocates and witnesses are inside the court room during the case proceeding ensure that they maintain social distance. Once the hearing of one case is over the person inside the court should move out then only the learned advocates of the next case to be allowed to enter in the court room.

All concerned are hereby requested to maintain the social distancing and further requested that all learned advocates, Advocate clerks, litigants, policemen, staffs of this Judgeship, should wear mask/towel on their face.

This order will come into force with effect from after issuance of this order. Communicate to all concerned for information and needful and a copy of this order be pasted on the Notice Board of Civil Court, Sheikhpura for information to the Civil Court Staffs. The System Officer, Civil Court, Sheikhpura is directed to upload this order on the website of the Civil Court, Sheikhpura for information to all concerned.

Sd/-

District & Sessions Judge,
Sheikhpura.

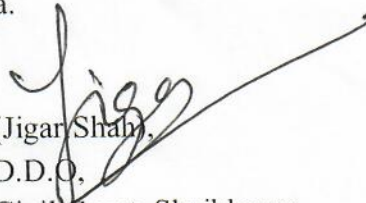
27.06.2020.

Dated 27.06.2020

Memo No 944-65^r/2020.

1. All Courts situated in this Judgeship.
2. District Magistrate, Sheikhpura.
3. Superintendent of Police, Sheikhpura.
4. Jail Superintendent, Sheikhpura.
5. Public Prosecutor, Sheikhpura
6. Adhoc Assistant Government Pleader, Sheikhpura.
7. District Prosecution Officer, Sheikhpura.
8. General Secretary, District Bar Association, Sheikhpura.
9. System Officer, Civil Court, Sheikhpura.

For information & needful.


(Jigar Shah),
D.D.O.
Civil Court, Sheikhpura.
Date 27.06.2020.